

ANNUAL REPORTS AND APPROPRIATION
ACCOUNTS

THE MINISTER OF FINANCE AND
REVENUE AND BANKING (SHRI
H. M. PATEL): I beg to lay on the
Table—

(1) A copy each of the following
Reports (Hindi and English versions)
under article 151(1) of the Constitu-
tion:—

(i) Report of the Comptroller
and Auditor General of India for
the year 1975-76, Union Govern-
ment (Civil) Revenue Receipts—
Vol I—Indirect Taxes and Volume
II—Direct Taxes. [Placed in
library. See No. LT-282/77].

(ii) Report of the Comptroller
and Auditor General of India for
the year 1975-76 Union Govern-
ment (Railways). [Placed in
library. See No. LT-283/77].

(iii) Report of the Comptroller
and Auditor General of India for
the year 1975—Union Government
(Commercial)—Part IV—Indivi-
dual points of interest and a Re-
sume of the Company Auditors'
Reports. [Placed in library. See
No. LT-284/77].

(iv) Report of the Comptroller
and Auditor General of India for
the year 1976—Union Government
(Commercial)—Part III—Neyveli
Lignite Corporation Limited.
[Placed in library. See No. LT-
285/77].

(2) A copy of Appropriation Ac-
counts, Railways, for 1975-76, Part
I—Review (Hindi and English
versions).

(3) A copy of Appropriation Ac-
counts, Railways, for 1975-76, Part
II—Detailed Appropriation Accounts
(Hindi and English versions). [Placed
in Library. See No. LT-286/77].

(4) A copy of Block Accounts (in-
cluding Capital statements compris-

ing the Loan Accounts), Balance
Sheets and Profit and Loss Accounts,
Railways, for 1975-76 (Hindi and
English versions). [Placed in library.
See No. LT-287/77].

(5) A copy of 'Economic Survey,
1976-77' (Hindi and English versions).
[Placed in library. See No. LT-
288/77].

(6) A copy of the Annual Report
(Hindi and English versions) on the
working of the Industrial and Com-
mercial Undertakings of the Central
Government for the year 1975-76
(Volumes I to III). [Placed in
library. See No. LT-289/77].

12.01 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay
on the Table following two Bills passed
by the Houses of Parliament during
the last session and assented to since
a report was last made to the House
on the 7th April, 1977:—

1. The Finance Bill, 1977.

2. The Food Corporations (Am-
endment) Bill, 1977.

Sir, I also lay on the Table copies,
duly authenticated by the Secretary-
General of Rajya Sabha, of the follow-
ing five Bills passed by the Houses of
Parliament during the last session and
assented to since a report was last
made to the House on the 7th April,
1977:—

1. The Petroleum Pipelines (Ac-
quisition of Right of User in Land)
Amendment Bill, 1977.

2. The Prevention of Publication of
Objectionable Matter (Repeal) Bill,
1977.

3. The Parliamentary Proceedings
(Protection of Publication) Bill, 1977.

4. The Disputed Elections (Prime
Minister and Speaker) Bill, 1977.

5. The Caltex (Acquisition Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill, 1977.

SHRI VAYALAR RAVI (Chirayinkil): Hear me for a minute, Sir.

MR. SPEAKER: My point is that it will continue. You will take only one minute; but every other Member will get in. No, please. I am now taking up Calling-Attention. I am on my legs now. Hear me at least before you do anything. You are not the only one here. There are a number of people. The moment I permit you to do that, everyone will get up. Where will it lead to? Can we then do anything in this House? Please tell me.

SHRI VAYALAR RAVI: There is a precedent in this House when Calling-Attention has been postponed for a discussion.

MR. SPEAKER: You have a right to ask for it, if the reply to the Calling Attention is not satisfactory; if the information is not properly given to you, you have a right to ask for a discussion and convince the Speaker at least and then have a discussion some time later. Absolutely no objection. But if you get up now, everybody gets up. What else can I do now?

SHRI VAYALAR RAVI: 26 people have died, Sir.

MR. SPEAKER: For instance, Mr. Qureshi was good enough to come to me about the atrocities and about 100 people getting injuries and houses being burnt. I immediately brought it to the notice of the Minister; and he is making a statement on the 15th. If something is brought to my notice, I can help you; I am here to help you. But if you get up every time, it will help only others in getting up.

SHRI B. P. MANDAL (Madhepura): I have given notice of an adjournment.

MR. SPEAKER: All notices are with me; but all cannot be taken up at the same time. You will have to

sit down now and wait till I call you about your notice.

Now about the Calling-Attention.

Mr. Halder is not here. Mrs. Parvati Krishnan.

12.03 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED BURNING ALIVE OF HARIJANS IN BELCHI VILLAGE OF BIHAR ON 27TH MAY, 1977

SHRIMATI PARVATHI KRISHNAN (Coimbatore): I call the attention of the Minister of Home Affairs to the reported incident of 13 Harijans having been burnt alive and one shot dead in Belchi village of Patna district, Bihar on 27th May, 1977.

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): Sir, the unfortunate incident referred to by the Honourable Members has been widely reported in the Press as a case of atrocity on Harijans. According to the information received from the Government of Bihar, this was a case of a clash between two groups of hardened criminals having long standing rivalry. The incident took place on the 27th May, 1977 in which 8 Harijans and 3 non-Harijans were killed in a clash between rival groups and the bodies of the dead were burnt by an armed mob of 50 to 60 persons. A number of victims of this incident were involved in murders of members of the rival group led by Mahavir Mahto and Parsuram Dhanuk who are also well known hardened criminals involved in cases of murder and dacoity. These two groups have been attempting to eliminate one another and gain exclusive control of the area of their operations and there have been several encounters between them in the past involving use of fire arms and murders.

According to the Government of Bihar, this incident has no caste, communal, agrarian or political overtones